

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.04.2024 (MONDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors.	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia-R1 Mr. Anand Varma-R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 137/2024 For Urgent listing IA No. 370/2024 For Condone Delay IA No. 371/2024 For Stay IA No. 372/2024	Central Board of Trustees Employees Provident Fund Rep by its Asst. Provident Fund Commissioner Vs Mr. Yadavilli Sai Karunakar, Liquidator of M/s BS Ltd.	Mr. R Vishnu	
3.	Comp App (AT) (CH) (Ins) No. 138/2024	Chandy John Samuel rep by John Mathew Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Jolly John	
4.	Comp App (AT) (CH) (Ins) No. 149/2024 For Stay IA No. 398/2024	M/s. Megha Engineering & Infrastructure Ltd. Vs KSK Mahanadi Power Company Ltd Rep by Mr. Sumit Binani, RP	Mr. Mayur Mundra	Mr. Allwin Godwin For Caveator

5.	Comp App (AT) (CH) (Ins) No. 124/2024 For Stay IA No. 335/2024 For Exemption IA No. 334 & 336/2024 To implead IA No. 348/2024	Preca Solutions India Pvt Ltd. Vs CA Naren Sheth, Liquidator, Aster Pvt. Ltd.	Mr. Naman Tandon	Mr. Varun Srinivasan
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For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. JagiaR1, R2a, R2d, R5- R10
7.	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors)	Mr. Yogesh K Jagia Mr. Rahul Unnik rishnan Mr. Krishna Dev J	Mr. Anando Mukherjee
8.	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors. WITH	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
9.	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
10.	Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

11.	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
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For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. WITH	Mr. Ankur Goyal	Mr. VV Sivakumar- R2
13.	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
14.	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
15.	Comp App (AT) (CH) (Ins) No. 295/2021	GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd.	Mr. Arun C Mohan	Mr. Vishnu Mohan
16.	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan- R1 Mr. Manjeet Buch IRP/R2

	IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023			
17.	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr. WITH	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
18.	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr.	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu - R1

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No.827, 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj WITH	Ms. Abitha Banu	Mr. B Thilak Narayan
20.	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan-R1 R2
22.	Comp App (AT) (CH) (Ins) No. 107/2024 To dispense with IA No.294/2024 For Stay IA No. 295/2024	M/s Stelling Pharmscience Pvt. Ltd. Rep by Mr. Ramachandran R Vs M/s Religare Finvet Ltd. Rep by its Directors & Anr.	Mr. MVV Ramana	Mr. Sanjeev Singh- R1
23.	Comp App (AT) (CH) (Ins) No. 247/2022 For Stay IA No. 523/2022	Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 6 Ors. WITH	Mr. Rohan Kothari	Mr. VVSN Raju – R1
24.	Comp App (AT) (CH) (Ins) No.248/2022	M/s Global Emerging Markets India Ltd. Vs Indu Projects Ltd. & 3 Ors.	Mr. Rohan Kothari	Mr. VVSN Raju – R1
25.	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Aveena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram	Mr. J Basava Raja
26.	Comp App (AT) (CH) No. 10/2024For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain- R1-R5

27.	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
28.	Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024	Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd.	Mr. Amir Bavani	Mr. T Deendhayalan
29.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar- R1 Mr. Vinod Kumar- R2
30.	Comp App (AT) (CH) (Ins) No. 54/2024 For Stay IA No. 165/2024 To dispense with IA No. 168/2024 For Direction IA No. 166 & 167/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran- R1 Mr. P Giridharan-R2 R3
31.	Comp App (AT) (CH) (Ins) No. 56/2024 For Stay IA No. 174/2024 To dispense with IA No. 175/2024 For Direction IA No.172 & 173/2024	Precious Energy Holdings Vs Radhakrishnan Dharmarajan, RP of Coastal Energen Pvt. Ltd. & 2 Ors.	Mr. Rajkumar Jhabakh	Mr. T Ravichandran- R1 Mr. P Giridharan-R2 R3
32.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Mr. Rajender Prasad Tak, Liquidator of M/s KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Surya Teja Nalla
33.	Comp App (AT) (CH) (Ins) No. 65/2024 For Stay IA No. 192/2024	Nadimpally Harinadha Raju Vs Vamsi Kambhammettu RP of M/s. Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	

34.	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC Fab Pvt. Ltd. &	Mr. AG Sathyanarayana	
35.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP M/s Mantena Laboratories Limited & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1
36.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Vs Sri. Vamsi Kambhammetu Erstwhile RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1
37.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Mr. Gopalsamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
38.	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No. 331/2024 For Stay IA No. 332/2024 Additional docs. IA No. 333/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Mr. Rohan Ved- R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113/2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. Bendi Raviteja

40.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Surya Teja Nalla	M/s. J Sagar Associates Mr. Vinod Kumar
41.	Comp App (AT) (CH) (Ins) No 232/2022 Urgent Hearing IA No.87/2023 For Directions IA No. 601/2023	Aditya Birla Finance Limited Vs Mr. M Murugesan Liquidator, Velohar Infra Pvt Ltd	M/s V Legal Empire Mr. U Vijay Metha	Mr.S.Sathyananarayana n
42.	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Sembmarine Kakinada Limited, through Liquidator, Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Anant Merathia	Mr. Mayan H Jain
43.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
44.	Comp App (AT) (CH) (Ins) No. 326/2022 For Exemption IA No 700/2022 Leave to file IA No. 701/2022	The Ramaraju Surgical Cotton Mills Ltd. Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
45.	Comp App (AT) (CH) (Ins) No 327/2022 For Exemption IA No. 702/2022 Leave to file IA No. 703/2022	The Rajapalayam Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors. WITH	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4
46.	Comp App (AT) (CH) (Ins) No. 328/2022 For Exemption IA No. 704/2022 Leave to file IA No. 705/2022	Sandhya Spinning Mills Ltd Vs The National Sewing Thread Company Ltd & 3 Ors	Mr. Pawan Jhabakh	Mr. Karan Valecha- R2 Mr. KK Vijay Vigneshwar- R3 & R4

47.	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India Erattupetta Branch & 2 Ors	Mr. S. Easwaran Mr. Jerin Asher Sojan	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
48.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
49.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh- R5
50.	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr. T Ravichandran
51.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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